

- a) The funds disbursed to the state of Andhra Pradesh under Centrally Sponsored Schemes(CSS) and Central Sector schemes(CS) for the last two years;
- (b) whether the Government/Ministry has released any funds deducted from Plan Funds ear-marked for Andhra Pradesh; and
- (c) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

Minister of State for Finance

**(SHRI JAYANT SINHA)**

(a) to (c): Central assistance to States for the projects sanctioned under Centrally Sponsored Schemes (CSS) and Central Sector Schemes (CS) are released by the respective line Ministries. Details of releases made to the State of Andhra Pradesh against budgetary allocation provided under Demand No.32 (previously Demand No.37) for Transfers to States for the year 2014-15 and 2015-16 are at **Annexure-I.**

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**Annexure-I**

**Details of releases made to the State of Andhra Pradesh against budgetary allocation provided under Demand No.32 (previously Demand No.37) for Transfers to States**

(Rs. in crore)

Schemes/heads	Releases	
	2014-15	2015-16
Normal Central Assistance*	467.92	-
Additional Central Assistance(ACA) for Externally Aided Projects(EAP)	19.32	4.91
Plan loan for EAP	695.41	685.17
ACA for other projects*	46.00	-
Backward Regions Grant Fund (BRGF) (State Components)*	850.00	-
ACA for Left Wing Extremism (LWE) affected districts*	80.00	-
Other Central Assistance *	2403.00	-
Special Assistance **	-	1658.07
<b>Total</b>	<b>4561.65</b>	<b>2348.15</b>

\*: The schemes stand subsumed in larger devolution of States share in Union Taxes (from 32% to 42%) recommended by 14<sup>th</sup> Finance Commission from Financial Year 2015-16.

\*\* : New budget line introduced from Financial Year 2015-16